

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA

APPLICANT

VERSUS

LAKPA SHERPA

RESPONDENT

Date: 24.11.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sajal Sharma, Advocate.

For Respondent None present.

ORDER

Heard on I.A. No.01 of 2023 which is an application filed under Section 5 of the Limitation Act, 1963, seeking condonation of delay of 1284 days' in filing the Second Appeal.

Issue Notice to the Respondent.

Requisites be filed within three days.

In view of the intervening winter vacation, list thereafter.

Judge
24.11.2023